

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 10(ND)/2015
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S. K. MOHAPATRA
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 27.07.2016

NAME OF THE COMPANY: Sh. Hardev Singh Akoi & Ors.

V/s.

M/s. Mr. Rai Bahadur Narain Singh Sugar Mill Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the
Companies Act 2013.

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1	Ajoy Kumar	Associate	P.C. Kumar	ke
2	SIDDHARTH Kumar			
3	Mr. U.K. Chaudhary	Sr. Adv.	Res. No. 9	} [Signature]
4	Wasim Ashraf	Adv.	"	
5	Himanshu Vij, Adv.		"	

1/2/2016

Order

List on 16.8.2016 & 19.8.2016.

[Signature]
(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

[Signature]
(S.K. MOHAPATRA)
MEMBER (T)

27th July, 2016
(P.K. Sud)